

भारत निर्वाचन आयोग  
ELECTION COMMISSION OF INDIA

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निर्वाचन सदन,  
अशोक रोड, नई दिल्ली-110001.  
Nirvachan Sadan,  
Ashoka Road, New Delhi-110001.

No.464/INST/2015-EPS

Dated:4<sup>th</sup> February, 2015

To

The Chief Electoral Officer,  
Delhi.

**Subject: General Election to the Legislative Assembly of NCT of Delhi, 2015 –  
Polling Day Measures – Regarding.**

Sir,

I am directed to state that the Commission has directed that the following measures shall be implemented in letter and spirit, where polling may continue beyond the hour fixed for closing of poll:-

- I. The Commission vide its letter dated 464/INST-VS/2014/EPS, dated 21st March, 2014 has clearly instructed that on the reverse of the Photo Voter Slip among other instructions it should be printed that no camera or mobile phone should be brought by the electors inside the polling station. This should be given wide publicity. The police personnel deployed in the polling station shall ensure that no electors carry the camera or mobile phone etc. within a distance of 200 m. of the polling station.
- II. The polling stations where higher percentage of polling was recorded during the last assembly election in Delhi should be identified. For the sake of smooth and timely polling, an extra polling official should be provided at such polling station.
- III. The Returning Officers / Sector Officers should make a real time assessment of polling stations where polling process is going slow and number of electors awaiting their turn is gathering. Such polling stations should be reinforced with extra polling official so that the polling process gathers momentum. For this purpose, a pool of additional staff may be kept ready for quick deployment.
- IV. The poll should be closed at the hour fixed for the purpose, even if it had commenced somewhat later than the hour appointed for the commencement of poll owing to some unavoidable reason. This will not, however, mean that after the hour fixed for closing the poll, no elector will be allowed to cast his vote. Presiding Officers should keep in

mind that all electors, who are present at the polling station at the hour appointed for the close of poll, should be permitted to cast their votes even if the poll has to be continued for sometime beyond the appointed closing hour. A few minutes before the hour appointed for closing the poll, the Presiding Officers shall pause the poll for a while and announce to all those within the limits of the polling station who are waiting to vote that they should join the queue of voters and will be allowed to record their votes in turn.

- V. The Presiding Officer while distributing slips to the electors in queue at the closing hours of the poll (the number of which is to be entered in the Presiding Officer's Diary) should ensure with the help of security personnel that no elector is in possession of any communication device including mobile phone.
- VI. The Presiding Officer shall distribute to all such electors, slips signed by him in full, which should be serially numbered from serial No. 1 onwards according to the number of electors standing in the queue at that hour. He should depute police or other staff to watch that no one is allowed to join the queue after the appointed closing hour. This can be effectively ensured if the distribution of slips to all such electors is commenced from the last elector standing in the queue and proceeded backwards towards its head. He should continue the poll even beyond the closing hour until all these electors have cast their votes.
- VII. Presiding Officers shall be supplied Pre-Printed Serial Numbered Slips (about 200 slips for each polling station).
- VIII. Presiding Officers shall be instructed to make entry in the Presiding Officers' Diary regarding the number of electors who have voted after 6.00 PM and the time of actual closing of poll.

Yours faithfully,

  
(SUMIT MUKHERJEE)  
SECRETARY